

Plantation on Roads

3970. SHRI BHOGEN德拉 JHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to plant trees on both sides of the roads, railway lines and canals throughout the country to maintain and improve ecological balance;

(b) if so, the details thereof; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) to (c). Under the 20 Point Programme, tree planting is already being done alongside roads, railway lines and canals as well as in other public and private lands throughout the country. Details of targets and achievements during the Seventh Plan period are given below:—

<i>Year</i>	<i>1985-86</i>	<i>1986-87</i>	<i>1987-88</i>	<i>1988-89</i>	<i>1989-90</i>
					<i>(in million Hects.)</i>
Targets	1.45	1.71	1.79	2.00	1.71
Achievements	1.51	1.76	1.77	2.12	*

*Expected to be achieved.

[*Translation*]

Proprietary Rights to Tribals

3971. SHRIGULAB CHAND KATARIA: Will the PRIME MINISTER be pleased to state:

(a) the percentage of forest area in Rajasthan and the actual area thereof where trees are still seen today and area-wise and year-wise details of new trees planted during the last three years:

(b) whether Government propose to grant proprietary rights to tribals to ensure planting of trees and safety thereof, and

(c) if so, the details thereof?

(a) The recorded forest area in Rajasthan is 9.2% of the total geographical area of the state and the actual forest cover assessed by the Forest Survey of India based on 1985-87 Satellite Imagery is 12966 Sq. Kms. The yearwise and areawise details of trees planted during the last three years are as follows:

<i>Year</i>	<i>Plantation raised (in hectares)</i>
1986-87	72,785
1987-88	63,145
1988-89	64,717
	2,00,647

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(b) and (c). The National Forest Policy 1988 states that the vesting of certain ownership rights over trees in individuals, particularly from the weaker sections including tribals could be considered subject to appro-

private regulations. The beneficiaries would be entitled to usufruct and would in turn be responsible for the security and maintenance of such trees.

Cost of Atomic Power Generation

3972 SHRI DILEEP SINGH BHURIA
Will the PRIME MINISTER be pleased to state

(a) the quantity of power being generated by various Atomic Power Station functioning at present in the country

(b) the per unit cost of the power generated by these stations and

(c) whether power generation in these stations is less in comparison to the amount invested on these plants and many Thermal Power Stations could have been set up with this amount and if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M. G. K. MENON)

(a) The quantum of electricity generated by the nuclear power stations under commercial operation during the Seventh Five Year Plan period from 1.4.1985 upto 28.2.1990 is as follows —

<i>Plant</i>	<i>Electricity generated from 1.4.85 to 28.2.1990 (Million Kilowatt hours)</i>
1	2
TAPS-1	4399
TAPS-2	4427
RAPS-1	1302

1	2
RAPS-2	5959
MAPS-1	4987
MAPS-2	3339
Total	24413

TAPS — Tarapur Atomic Power Station

RAPS — Rajasthan Atomic Power Station

MAPS — Madras Atomic Power Station

(b) The tariffs for sale of electricity generated from the above nuclear power stations as of 1.3.1990 are as follows

TAPS — 46.20 paise/KWh

RAPS — 46.59 paise/KWh

MAPS — 52.24 paise/KWh

KWH — Kilowatt hour

(c) The capital costs of these stations are reflected in working out the tariffs for sale of electricity. The tariffs as above for the three nuclear power stations are comparable to that of the thermal power stations. The capacity factors of the above nuclear power stations for the period 1.4.1985 to 28.2.1990 are as follows

TAPS-1	64%
TAPS-2	64%
RAPS-1	14%*
RAPS-2	69%*